

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09-04-2021 AT 12.00 Noon THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/301/2020
NAME OF THE PETITIONER : Dr. Ravindranath Kancherala & another
NAME OF THE RESPONDENTS : Ravindranath GE Medical Associates Pvt Ltd & 12 others
UNDER SECTION : Sec 241-242 of CA 2013

ORDER

Ld. Counsel Mr. T.K. Bhaskar for the Applicant and Ld. Counsel Mr. Arun
Karthik Mohan for the R1 are present.

At request of both the parties, matter is adjourned to **11.06.2021** for hearing.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)

vs